

Nomination of cases by Hon'ble The Chief Justice on 22/09/2015			
Sl no.	Case details	Nominated to-	File delivered in section
DB of Hon....., J			
1	Writ A – 62563/2014 (Modification Application)	Hon. Dilip Gupta, J.	Writ A-II Section on 23/09/2015
2	C. E. A. - 311/2011	Hon. Dilip Gupta, J.	STR/TTR Section on 23/09/2015
3	C. E. A. - 294/2009	Hon. Dilip Gupta, J.	STR/TTR Section on 23/09/2015
4	C. E. A. - 770/2012 with C. E. A. - 766/2012	Hon. Dilip Gupta, J.	STR/TTR Section on 23/09/2015
5	Writ C – 15708/2001	Hon. H. G. Ramesh, J.	Writ C-I Section on 23/09/2015
6	Writ C – 29421/2010	Hon. H. G. Ramesh, J.	Writ C-II Section on 23/09/2015
7	Writ C – 16107/2015 (Review Application)	Hon. Vikram Nath, J.	Writ C-II Section on 23/09/2015
8	Writ C – 29832/2015 (Recall Application)	Hon. Vikram Nath, J.	Writ C-II Section on 23/09/2015
9	CrI. Contempt – 26/2006 with CAPL – 3466/2006	Hon. Shashi Kant Gupta, J.	Contempt Section on 23/09/2015
10	FAFO – 1579/2003 (Review Application)	Hon. Tarun Agarwala, J.	FAFO Section on 23/09/2015
11	Spl. A. - 742/1999 (Recall Application)	Hon. Vikram Nath, J.	Spl. A. Section on 23/09/2015
12	CrI. W. P. - 22836/2015	Hon. Arun Tandon, J.	Computer Fresh Section on 22/09/2015
In DB as a member			
13	Writ C – 44402/2013 (Time Extension Application)	Hon. S. B. Singh, J.	Writ C-II Section on 23/09/2015
14	Spl. A. - 1432/2009 (Recall Application)	Hon. S. B. Singh, J.	Spl. A. Section on 23/09/2015
Bench Comprising			
15	W. P. - 63634/2008 (Review Application)	Hon. Arun Tandon, J. and Hon. Ashwani Kumar Mishra, J.	Writ A-II Section on 22/09/2015
16	FAFO – 962/2012 (Modification Application)	Hon. Arun Tandon, J. and Hon. R. S. R. (Maurya), J.	FAFO Section on 23/09/2015
17	Spl. A. - 1558/2011 (Recall Application)	Hon. Arun Tandon, J. and Hon. V. K. Birla, J.	Spl. A. Section on 23/09/2015
Hon....., J.			

18	Writ A – 37582/1995	Hon. M. K. Gupta, J.	Writ A-II Section on 23/09/2015
19	Bail – 21007/2014 with Bail – 4219/2014	Hon. Ramesh Sinha, J.	Bail Section on 23/09/2015
20	A482 – 21830/2015	Hon. Om Prakash, J.	U/S 482 Section on 23/09/2015
21	A227 – 5313/2015	Hon. Sunita Agarwal, J.	Computer Fresh Section on 22/09/2015
22	A482 – 28312/2015	Hon. Manoj Misra, J.	Computer Fresh Section on 23/09/2015
23	A482 – 28243/2015	Hon. Manoj Misra, J.	Court no. 48 on 22/09/2015
24	A482 – 28253/2015	Hon. Manoj Misra, J.	Court no. 48 on 22/09/2015
25	A227 – 5100/2015	Hon. Pankaj Mithal, J.	Computer Fresh Section on 22/09/2015
26	A227 – 5101/2015	Hon. Pankaj Mithal, J.	Computer Fresh Section on 22/09/2015
27	A227 – 5102/2015	Hon. Pankaj Mithal, J.	Computer Fresh Section on 22/09/2015

BY ORDER OF HON'BLE THE CHIEF JUSTICE

J.R.(LISTING)
23/09/2015